

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:1126

ANSWERED ON:13.07.2009

HACKING OF WEBSITES

Gaikwad Shri Eknath Mahadeo;Yaskhi Shri Madhu Goud

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether a number of cases of hacking of websites have come to the notice of the Union Government;
- (b) if so, the details thereof during the last three years, till date;
- (c) whether the Government has taken any steps to protect computer system from hacking of websites; and
- (d) if so, the details in this regard?

**Answer**

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY(SHRI SACHIN PILOT)

(a)and (b): Yes, Sir. As per the information tracked by, and reported to Indian Computer Emergency Response Team (CERT-In), Department of Information Technology, 9052 Indian websites have been hacked/defaced during the period January, 2006 to June, 2009. The details are:

Year	No. of Indian Websites hacked
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2006	1216
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2007	1373
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2008	3177
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2009 (January-June)	3286
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Total	9052
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(c) and (d): The Government has taken several steps for securing the websites and enhancing cyber security of information technology infrastructure in the country, these are:

(i) CERT-In has published several Security Guidelines for safeguarding computer systems from cyber attackers, specifically a Security Guideline for `Securing Websites` has also been published. All these guidelines have been widely circulated. All Government Departments/Ministries, their subordinate offices and public sector undertakings have been advised to implement these guidelines to secure their websites.

(ii) CERT-In issues security alerts, advisories to prevent occurrence of cyber incidents and also conducts security workshops and training programs on regular basis to enhance user awareness.

(iii) The organizations operating critical information infrastructure have been advised to implement information security management practices based on International Standard ISO 27001.

(iv) The Information Technology (Amendment) Act, 2008 provides legal framework to address the issues connected with hacking of websites and information technology infrastructure.